

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.7028-7030/2023

M/S PHENIL SUGARS LIMITED

Appellant(s)

VERSUS

CO OPERATIVE CANE DEVELOPMENT SOCIETY LTD. & ORS. Respondent(s)

(IA No. 137453/2019 - EX-PARTE STAY

IA No. 121413/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 137456/2019 - EXEMPTION FROM FILING O.T.

IA No. 121416/2019 - EXEMPTION FROM FILING O.T.

IA No. 121412/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITHC.A. No. 7031-7033/2023 (III-A)

Date : 28-02-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE RAJESH BINDALFor Appellant(s) Mr. Sanjeev Kumar Singh, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr. Shighra Kumar, Adv.
Mr. Bhishm Pratap Singh, Adv.
Mr. Devansh Shekhar, Adv.
Ms. Subasri Jaganathan, Adv.Mr. V. Giri, Sr. Adv.
Mr. Manish K. Bishnoi, AOR
Mr. Narinder K Verma, Adv.
Ms. Ila Shikhar Sheel, Adv.
Mr. Hitesh Lodwal, Adv.For Respondent(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Ardhendumauli Kumar Prasad, Sr. A.A.G.
Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Pushpendra Singh, Adv.
Ms. Surabhi Gularia, Adv.
Mr. Aviral Saxena, Adv.
Ms. Surabhi Guleria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the joint prayer made by both the parties, the hearing of the matter stands adjourned.

List after two weeks.

(VIJAY KUMAR)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR